GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:853
ANSWERED ON:19.03.2012
FOUR-LANING OF NHS
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the progress in four-laning projects of National Highways in the country has got affected owing to dismal performance of contractors;
- (b) if so, the details thereof and the extent to which the cost of such projects have escalated alongwith the action taken by the Government in this regard; and
- (c) the details of revised targets set for completion of these projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) Some ongoing four laning National Highway Development Projects are delayed due to combination of reasons such as poor performance of contractors, delays in obtaining forest/wild life/environment clearances, Road over bridges (ROBs) clearances from Railways, delay in land acquisition, utility shifting etc. Details of such projects along with revised targets are at Annex-I. Escalation due to delay are paid as per contract provisions and is only applicable for item rate contracts. In case the project is delayed due to reasons attributable to the Contractor, liquidity damages are imposed and no escalation is paid. Escalations are paid only in case where the delay is beyond the control of the Contractor. The overall escalation due to delays etc. can only be estimated after completion of the projects. Contractors /concessionaires who are consistently non-performing are placed in the list of non-performers. Some of the contracts of such contractors/ concessionaires have been terminated. The contractors /concessionaires placed in the list of non-performers are not permitted to be pre-qualified for NHDP projects. Details of action taken against contractors during the last three years and current year are enclosed at Annex-II.